

**(2018) 11 NCDRC CK 0065**

**National Consumer Disputes Redressal Commission**

**Case No:** First Appeal No. 921 Of 2016

Rabin Ray

APPELLANT

Vs

Branch Manager Of  
The Kidderpore Branch  
Of United Bank Of India

RESPONDENT

---

**Date of Decision:** Nov. 30, 2018

**Acts Referred:**

- Consumer Protection Act, 1986 - Section 2(1)(d)
- Code of Civil Procedure, 1908 - Section 11

**Hon'ble Judges:** R.K. Agrawal, J; Dr. S.M. Kantikar, J

**Bench:** Division Bench

**Advocate:** Sambhu Shikdar, Krishanu Chakrabarti, Arti Singh

**Final Decision:** Dismissed

---

**Judgement**